

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 29.3.2016

OA No. 257/2013

None present for the applicant.


Mr. Anupam Agarwal, Proxy Counsel for Respondent
No.3.

Mr. V.D.Sharma Sharma, Counsel for respondent No.2.

Mr, P.P.Mathur, Counsel for respondent No.4.

It appears that grievance of the applicant has already been settled. Neither the applicant, nor the respondents are interested to continue the OA. In view of the position, the OA is dismissed as withdrawn.


(MS.MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(DR.K.B.SURESH)
JUDICIAL MEMBER

Adm/